

[Sh. M.V. Chandrashekhara Murthy]

Notification No. 3916 in Gazette of India dated the 31st December, 1994, under sub-section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1980.

[Placed in Library. See No. LT. 7901/95]

- (7) A copy of the Annual Report (Hindi and English versions) on the working and activities of the Punjab National Bank for the year 1993-94, alongwith accounts and Auditors Report thereon, under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970.

[Placed in Library. See No. LT. 7902/95]

Review on the working and Annual Report of Madhya Pradesh State Agro Industries Development Corporation Ltd. Bhopal for 1990-91 etc.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (DEPARTMENT OF TOURISM) (SHRIMATI SUKHBUNS KAUR) ON BEHALF OF SHRI S. KRISHNA KUMAR: Sir, I beg to lay on the Table-

- (1) A Copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government of the working of the Madhya Pradesh State Agra Industries Development Corporation Limited, Bhopal, for the year 1990-91.
- (ii) Annual Report of the Madhya Pradesh State Agra Industries Development Corporation Limited, Bhopal, for the year 1990-91, alongwith Auditor Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT 7903/95]

- (b) (i) Review by the Government of the working of the Karnataka Agro Industries Corporation Limited, Bangalore, for the year 1991-92.
- (ii) Annual Report of the Karnataka Agra Indus-

tries Corporation Limited, Bangalore, for the year 1991-92, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. 7904/95]

- (c) (i) Review by the Government of the working of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 1993-94.
- (ii) Annual Report of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 1993-94. alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Three Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT.7905/95]

12.33 hrs.

[English]

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:-

- (i) "In accordance with the provision of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 1st June, 1995 agreed without any amendment to the National Highways (Amendment) Bill, 1995 which passed by the Lok Sabha at its sitting held on the 31st May, 1995 "
- (ii) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Maternity Benefit (Amendment) Bill, 1995 which has been passed by the

Rajya Sabha at its sitting held on the 1st June, 1995."

12.33 1/4 hrs.

[English]

MATERNITY BENEFIT (AMENDMENT) BILL - AS
PASSED BY RAJYA SABHA.

SECRETARY-GENERAL: Sir, I lay on the Table the Maternity Benefit (Amendment) Bill, 1995, as passed by Rajya Sabha on the 1st June, 1995.

12.33 1/2 hrs.

[English]

COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS MINUTES

SHRI S. MALLIKARJUNAIAH (TUMKUR): Sir, I beg to lay on the Table the Minutes (Hindi and English versions) of the Forty-eighth to Forty-third sittings of the Committee on Private Members' Bills and Resolutions held during the present session.

12.33 3/4 hrs.

[English]

COMMITTEE ON GOVERNMENT ASSURANCES

Thirty-first Report

SHRI BASUDEB ACHARIA (Bankura): Sir, I beg to present the Thirty-first Report (Hindi and English versions) of the Committee on Government Assurances.

12.34 hrs.

[English]

COMMITTEE ON HOME AFFAIRS

Nineteenth Report

PROF. M. KAMSON (Outer Manipur): Sir, I Beg to lay on

the Table a copy (Hindi and English versions) of the Nineteenth Report of the Committee on Home Affairs on the Representation of the People (Amendment) Bill, 1995.

12.34 1/4 hrs.

[English]

STANDING COMMITTEE ON HUMAN RESOURCE
DEVELOPMENT

Twenty-third, Twenty-fourth, Twenty-fifth, Twenty-sixth, Twenty-seventh and Twenty-eighth Reports.

SHRIMATI MALINI BHATTACHARYA (Jadavpur) : Sir, I beg to lay on the Table a copy each (Hindi and English versions) of the Twenty-third, Twenty-fourth, Twenty-fifth, Twenty-sixth, Twenty-seventh and Twenty-eighth Reports of the Department-related Parliamentary Standing Committee on Human Resource Development on the Action Taken by the Government on the Committee's recommendations on the Demands for Grants 1994-95 of the Departments of Education, Health, Culture, Youth Affairs and Sports, Women and Child Development and Family Welfare.

12.34 1/2 hrs

[English]

PETITION RE:REHABILITATION OF THE
PERSONS DISPLACED BY THE VINDHYACHAL
SUPER THERMAL POWER PROJECT BEING SET
UP BY THE NATIONAL THERMAL POWER
CORPORATION.

[Translation]

DR. LAXMINARAIN PANDEY (Mandsaur): I present a petition signed by SHRI BHAGWAN PRASAD TIWARI and others of the villages under Gram Panchayat Area, Shahpur, District Sidhi, Madhya Pradesh, regarding rehabilitation of the persons displaced by the Vindhyachal Super Thermal Power Project being set up by the National Thermal Power Corporation.

[English]

MR.SPEAKER: Now, the House shall take up the legislative business. Shri G. Venkat Swamy to introduce the Bill.